

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1147
ANSWERED ON:07.03.2007
WITHDRAWAL OF USER CHARGES
Vijay Krishna Shri

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has withdrawn the user charges levied on patients visiting AIIMS;
- (b) if so, the details of the charges withdrawn;
- (c) if not, the reasons therefor;
- (d) whether patients visiting OPD of AIIMS are asked to pay a charge for OPD card issued to them on the basis of per calendar year;
- (e) whether the charge covers the cost of printing of the card only or other charges too; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) to (c): The rationalized user charges implemented w.e.f. 23-11-2005 have been withdrawn and status-quo ante restored.
- (d) to (f): The patients visiting AIIMS OPD have to pay a one time OPD registration charge of Rs.10/- valid for the same calendar year, which entails the patients registration and routine investigations.